

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:328
ANSWERED ON:09.08.2016
Arrests of Bangladeshi Militants
Sangma,Shri Conrad Kongkal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of militants suspected of Bangladeshi origin were arrested in the North Eastern region of the country during the last three years and if so, the details thereof along with the action taken thereon;
- (b) the number of the said militants handed over to Bangladesh; and
- (c) whether the Government has taken measures to stem militancy in the North Eastern Region and if so, the details and the outcome thereof?

Answer

MINISTER IN THE MINISTRY OF HOME AFFAIRS
(SHRI RAJNATH SINGH)

(a) to (c): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*328 FOR 09.08.2016.

(a): During the last three years, 4 militants of Bangladeshi origin have been arrested. They were arrested in Case No.RC-02/2013/NIA/Guw pertaining to the recovery of sophisticated weapons from Aizawl in Mizoram. All were released on bail by the competent court before the investigation was taken over by the National Investigation Agency. They had skipped bails and are also escaping from police arrest, since then. The Spl. NIA Court, Aizawl has issued Non-Bailable Warrant of Arrest (NBWA) against the absconding four accused persons.

(b): No such militant has been handed over to Bangladesh.

(c): The Law & Order is a State subject. However, the Central Government is supplementing the efforts of the State Governments to control militancy. Steps taken by Central Government include deployment of Central Armed Police Forces (CAPFs), Central assistance to the State Governments for modernization of State Police Forces, sanction of India Reserve Battalions, banning militant organisations indulging in violence

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under the Unlawful Activities (Prevention) Act. Besides, the Government has always shown its willingness to enter into peace dialogue with any insurgent group which abjures violence. As a result, a number of militant groups have surrendered after laying down arms. Sustained counter-insurgency operations are continuing against the insurgent groups who are indulging in violent activities. In the year 2015, the number of insurgency related incidents and civilian deaths were lowest in last 20 years.
